## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1499/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: Shri Karvir Nivasini Mahalaxmi Ispat Pvt. Ltd.

V/s

Abhishek Corporation Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

2. ANUP KNAITAN Advocate for Philips Werellant Advocate for Philips

1/1/2 Sachin Kaikini Patthoner

## ORDER

## CP No.1499/I&BP/NCLT/MB/MAH/2017

On verification of the Petition, since it appears that date of Default has not been reflected in the Form filed by the Petitioner, the Petitioner is hereby directed to mention the date of Default by filing a separate Affidavit on before the next date of appearing.

List this matter on 10.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)